

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 243 OF 2016

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

Telengana Offset Printers Association **Appellant(s)**
Versus
Telengana State Electricity Regulatory Commission & Ors **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao N
Mr. Shourya Garg
Ms. Ananya Bhattacharya

Counsel for the Respondent(s) : Mr. Rakesh K Sharma
Mr. Nishant Sharma for R-2 & 3

ORDER

This matter could not reach the Bench.

As agreed by learned counsel for the parties, list this matter for hearing on **30.10.2019**.

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson